

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the nd 22 June, 2018

No. HC.V-9/2013(Pt)/ 565 / Estt.## In the interest of office administration and in supersession of all previous order(s), Sri P.B. Dutta, Officer on Special Duty, Gauhati High Court, Guwahati, is attached to the Protocol Section, with immediate effect and until further order(s).

No. HC.V-9/2013(Pt)/ 566 / Estt.## In the interest of office administration and in supersession of all previous order(s), the following Officers of this Registry are transferred and posted as follows, with immediate effect and until further order(s).

Sl No.	Name of the Officer and present designation	Transferred and posted as
1.	Sri Animesh Mazumdar, Joint Registrar (Admn-II)	Joint Registrar (Admn-I) vice Md. Abdul Matlib, Joint Registrar (Admn-I) promoted as Registrar (Estt.). He shall perform the works already allotted vide Order No. HC.V-9/2013/352/Estt. dtd. 2.5.2018.
2.	Sri Shishir Kr. Das, newly promoted Joint Registrar	Joint Registrar (Admn-II) vice Sri Animesh Mazumdar, Joint Registrar (Admn-II) posted as Joint Registrar (Admn-I). He shall supervise the Official Bungalows of Hon'ble the Chief Justice and Hon'ble Judges. Shall also supervise all electrical appliances, lifts, Display Boards in the High Court buildings in consultation with the Registrar (Admn.).
3.	Sri Indra Mohan Baruah, newly promoted Deputy Registrar	The post of Deputy Registrar (Protocol) is re-designated as Deputy Registrar (Judl-IV). He shall work in the Filing Section as Stamp Reporter and Commissioner of Affidavit. Shall look after all the works of the Filing Section.
4.	Sri P.P. Upadhyay, Assistant Registrar (Estt.)	Assistant Registrar (Budget). He shall work as per the Duty Chart issued vide Order No. HC.V-9/2013/951/Estt. dtd. 2.12.2016.
5.	Smt. Kalyani Pathak, Assistant Registrar (Admn.)	Assistant Registrar (Record and Despatch). Shall perform the works already allotted as per the duty chart issued vide Order No. HC.V-9/2013/352/Estt. dtd. 2.5.2018.
6.	Sri Dilip Kr. Das, Assistant Registrar (Record and Despatch)	Assistant Registrar (Admn.). Shall perform the duties already allotted as per the duty chart issued vide Order No. HC.V-9/2013(Pt)/400/Estt. dtd. 19.5.2018.
7.	Sri Jayanta Kr. Nandi, Assistant Registrar (Judl-II)	Assistant Registrar (Judl-II). Shall work as the I/c and signatory of the Civil Rule (Disposal) Section in addition to his own duties as per Duty Chart issued vide Order No. HC.V-9/2013(Pt)/400/Estt. dtd. 19.5.2018. Shall be the signatory of the Judicial Sections in the old and new block, as and when necessary.
8.	Smt Madhu Chanda Das, newly promoted Assistant Registrar	Assistant Registrar (Estt.) vice Sri P.P. Upadhyay, Assistant Registrar (Estt.) posted as Assistant Registrar (Budget). Shall look after the leave files of the Stenographers, Grade-III (ministerial/non-ministerial) and Grade-IV staff. Shall be the I/c of the Stenographers and shall look after the detailment of the Stenographers. Shall

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		also look after the detailment of Law Clerks. Signatory of the Criminal Appeal and Civil Rule (Pending) Sections, in absence of Sri Dilip Kr. Das, Assistant Registrar (Admn.).
9.	Sri Mafizur Rahman, newly promoted Assistant Registrar	Assistant Registrar (Judicial-I) vice Sri I.M. Baruah, Assistant Registrar (Judicial-I) promoted as Deputy Registrar. Shall look after the works of the Bench Section. Shall also look after the detailment of Court Masters in absence of Sri Dilip Kr. Das, Assistant Registrar (Admn.). Shall be the signatory of the Criminal Appeal and Civil Rule (Pending) Sections, as and when required.
10.	Sri S.K. Ramchiary, AOJ (Writ Appeal)	AOJ (Bench) vice Sri Mafizur Rahman, AOJ promoted as Assistant Registrar.
11.	Sri Ajit Kr. Kuli, newly promoted AOJ	AOJ (Criminal Appeal) vice Syed Sahidul Islam, AOJ transferred.
12.	Sri Sarful Haque, AOJ (working as Court Master)	AOJ. Shall perform the following duties- Segregation/arrangement of records for destruction, sending records to be destroyed to the Shredder room, Digitization, Sending records for digitization, shifting of Sections from one room to the newly allotted rooms, Implementation of CIS 1.0.
13.	Sri Gregory Daimari, newly promoted AOJ	AOJ (Writ Appeal) vice Sri S.K. Ramchiary, AOJ transferred.
14.	Syed Sahidul Islam, AOJ (Criminal Appeal)	AOJ (Despatch). Shall monitor the works of the Despatch Section. Shall distribute the letters/communications to the respective Sections based on the contents of the letters/documents, which are received by the Despatch Section in the name of the Deputy Registrar (Judl/ Judl-I/ Judl-II/ Judl-III) and Assistant Registrar (Judl/Judl-I/Judl-II/Judl-III/Judl-IV) under the supervision of the Assistant Registrar (Record and Despatch).
15.	Sri Manashe Soren AOJ (Accounts)	AOJ (Correspondence) vice Sri Safiqur Rahman, AOJ transferred.
16.	Sri Safiqur Rahman, AOJ (Correspondence)	AOJ (Accounts) vice Sri Manashe Soren, AOJ transferred.
17.	Sri Pradip Kr. Sarmah, AOJ (Bench)	AOJ (Accounts). Shall look after the works related to Store, purchase, maintenance of inventory/stock etc.

By order,

sd/-
REGISTRAR GENERAL

Memo No. HC.V-9/ 2013(Pt)/ 516 A /Estt. Dtd. 22.6.2018

Copy for information and necessary action to :-

1. The Registrar (Vig.)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,, Gauhati High Court, Guwahati.
4. The Dy. Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar,, Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

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7. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
8. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
9. The AOJ (_____), Gauhati High Court, Guwahati.
10. CA to the Registrar General/Registrar (Vig.)/Registrar (Admn.), Gauhati High Court, Guwahati.
11. Order File/Personal File.
12. All persons concerned.


REGISTRAR GENERAL

22-06-18
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